# No.A-32012/04/2020-Admn.IV(LA)(i) Government of India Ministry of Law and Justice Department of Legal Affairs

Shastri Bhawan, New Delhi Dated:- 29<sup>th</sup> March, 2023

### OFFICE ORDER NO. /2023

In supersession of this Department's Office Order No.122/2022 (bearing even file number) dated 09.09.2022, the Departmental Promotion Committee to consider the cases of the officers for promotion/confirmation and granting Non-functional Selection Grade in respect of Group 'B' posts belonging to CSS Cadre (Section Officer, Assistant Section Officer) is re-constituted as under:-

(i)	AS / JS&LA [Admn.IV(LA)]	Chairperson
	Department of Legal Affairs	
(ii)	Shri Umashankar Thakur, Director	Member
	Department of Legal Affairs	
(iii)	Shri Uttam Prakash, Deputy Secretary,	Member
	Legislative Department	
(iv)	Shri S.K. Makkar, Deputy Secretary	Member
	Department of Legal Affairs	
(v)	Ms. Madhu Bala Soni, Under Secretary	Member
	Department of Legal Affairs	

- 2. The recommendations of the Departmental Promotion Committee will be submitted for approval to the Competent Authority.
- 3. This issues with the approval of Law Secretary.

(S.K. Makkar)
Deputy Secretary to the Govt, of India

- 1. PSO to Law Secretary/ PSO to JS&LA (Ms. Sunita Anand).
- 2. PPS to Director (Shri Umashankar Thakur) / PS to US (Ms. Madhu Bala Sonl).
- Shri Uttam Prakash, Deputy Secretary, Legislative Department.
- 4. Admin.I(LA)/Admin.I(LD)/Vig. Unit/CR Assistant/Office Order Folder.

### No.A-32012/04/2020-Admn.IV(LA)(iii) Government of India Ministry of Law and Justice Department of Legal Affairs

Shastri Bhawan, New Delhi Dated:-29<sup>th</sup> March, 2023

### OFFICE ORDER NO.

/2023

In supersession of this Department's Office Order 124/2022 (bearing even file number) dated 09.09.2022, the Screening Committee for granting financial upgradation under the Assured Career Progression Scheme (ACPS)/ Modified Assured Career Progression Scheme (MACPS)in respect of Group 'A' / Group 'B' posts belonging to CSS/CSSS/CSOLS/GCS Cadres is re-constituted as follows:-

(i)	AS / JS&LA [Admn.IV(LA)]	Chairperson
	Department of Legal Affairs	
(ii)	Shri Umashankar Thakur, Director,	Member
	Department of Legal Affairs	
(iii)	Shri Uttam Prakash, Deputy Secretary,	Member
	Legislative Department	j

- 2. The recommendations of the Screening Committee will be submitted for approval to the Competent Authority.
- 3. This issues with the approval of Law Secretary.

(S.K. Makkar)

Deputy Secretary to the Govt. of India

- 1. PSO to Law Secretary/ PSO to JS&LA (Ms. Sunita Anand).
- 2. PPS to Director (Shri Umashankar Thakur)
- 3. Shri Uttam Prakash, Deputy Secretary, Legislative Department.
- 4. Admn,I(LA)/ Vig. Unit/CR Assistant/Admn.I(LD)/Office Order Folder.

## No.A-32012/04/2020-Admn.IV(LA)(i) Government of India Ministry of Law & Justice Department of Legal Affairs

Shastri Bhawan, New Delhi. Dated:-09 June, 2023

### OFFICE ORDER NO. 110 /2023

In supersession of this Department's Office Order No. 69/2023 (bearing even file number) dated 29.03.2023, the Departmental Promotion Committee to consider the cases of Group 'B'/Group 'C' officers/officials belonging to CSSS/CSCS Cadres for promotion, confirmation and granting Nonfunctional Selection Grade in the prescribed Pay Matrix is constituted as follows:-

Chairperson
Member
Member
Member

- 2. The recommendations of the Departmental Promotion Committee will be submitted for approval to the competent authority.
- 3. This issues with the approval of the Law Secretary.

(Saji Gopinath P.) Under Secretary to the Govt. of India

- 1. PSO to Law Secretary/PSO to JS&LA(Ms. Sunita Anand).
- 2. PPS to Director (Shri Umashankar Thakur)/PS to US (Shri Varun Singh Chauhan)/PS to US (Ms. Madhu Bala Soni)
- 3. Shri Debadutta Behera, Under Secretary, Legislative Department.
- 4. Admn.I(LA)/Vig. Unit/ CR Asssitant/Admn.I(LD)/Admn.II(LD)/Office Order Folder.

### No.A-32012/04/2020-Admn.IV(LA)(ii) Government of India Ministry of Law & Justice Department of Legal Affairs

Shastri Bhawan, New Delhi. Dated:-01<sup>th</sup>June, 2023

#### OFFICE ORDER NO. 111/2023

In supersession of this Department's Office Order No. 71/2023 (bearing even file number) dated 29.03.2023, the Screening Committee for granting financial upgradation under the Assured Career Progression Scheme(ACPS)/ Modified Assured Career Progression Scheme(MACPS) in respect of Group 'C' posts belonging to CSSS/CSCS Cadre is re-constituted as follows:-

(i)	Shri Umashankar Thakur, Director	Chairperson
	Department of Legal Affairs	
(ii)	Shri Debadutta Behera, Under Secretary,	Member
	Legislative Department	
(iii)	Ms. Madhu Bala Soni, Under Secretary,	Member
	Department of Legal Affairs	
(iv)	Shri Varun Singh Chauhan, Under Secretary,	Member
	Department of Legal Affairs	

- 2. The recommendations of the Departmental Promotion Committee will be submitted for approval to the competent authority.
- 3. This issues with the approval of the Law Secretary.

(Saji Gopinath P.)

Under Secretary to the Govt. of India

- 1. PSO to Law Secretary/PSO to JS&LA(Ms. Sunita Anand).
- 2. PPS to Director (Shri Umashankar Thakur)/PS to US (Shri Varun Singh Chauhan)/PS to US (Ms. Madhu Bala Soni)
- 3. Shri Debadutta Behera, Under Secretary, Legislative Department.
- 4. Admn.I(LA)/Vig. Unit/ CR Asssitant/Admn.I(LD)/Admn.II(LD)/ Office Order Folder.